

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MANJEERA CONSTRUCTIONS LTD OPERATING IN DEVELOPMENT AND SALE OF RESIDENTIAL,**  
**COMMERCIAL AND RETAIL SPACE AT HYDERABAD.**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**Relevant Particulars**

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Manjeera Constructions Limited L45200TG1987PLC007228
2	Address of the registered office	#711, Manjeera Trinity Corporate, Beside Manjeera Mall, JNTU-Hitech City Road, Kukatpally Hyderabad TG 500072
3	URL of website	<a href="https://manjeera.com/">https://manjeera.com/</a>
4	Details of place where majority of fixed assets are located	Hyderabad, Telangana
5	Installed capacity of main products/ services	<b>a)</b> Residential Projects (as developer under Joint Development Agreements at various stages) – Vijayawada & Ongole, Andhra Pradesh; and Bengaluru, Karnataka. <b>(b)</b> EPC Contracts (ongoing at different stages) – Ranga Reddy District, Telangana; Rajahmundry, Andhra Pradesh; and Jharsuguda, Odisha.
6	Quantity and value of main products/ services sold in last financial year	The turnover for F.Y.- 2022-23 of - Rs. 3813.46 Lakhs
7	Number of employees/ workmen	As per the salary sheet provided by the Corporate Debtor, 54 employees are under the payroll of the Corporate Debtor
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	913, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. <a href="mailto:cirp.mcl@gmail.com">cirp.mcl@gmail.com</a> . <a href="mailto:bk@bhamaconsulting.com">bk@bhamaconsulting.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	913, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon East, Mumbai 400063, Maharashtra. <a href="mailto:cirp.mcl@gmail.com">cirp.mcl@gmail.com</a> , <a href="mailto:bk@bhamaconsulting.com">bk@bhamaconsulting.com</a>
10	Last date for receipt of expression of interest	22nd October, 2023
11	Date of issue of provisional list of prospective resolution applicants	01st November, 2023
12	Last date for submission of objections to provisional list	6th November, 2023
13	Process email id to submit EOI	<a href="mailto:cirp.mcl@gmail.com">cirp.mcl@gmail.com</a>



Sd/- Birendra Kumar Agrawal  
**IBBI/PA-001/IP-P00564/2017-18/11040**

For Manjeera Constructions Limited, Resolution Professional 1602 Tower A,  
 Runwal Elegante, Lokhandwala Complex, Andheri West, Mumba 400053, Maharashtra

**DATE - 22-09-2023**

**Place: Mumbai**